

DIVISION BENCH

ITEM NO.181 & 182

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

CA No.46/2023 IN CP No.62/ALD/2023

NAME OF THE COMPANY	DR. SUBHASH CHANDRA AGARWAL & ORS. V/S M/S MEERUT MEDICARE CENTRE PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

CP No 65/ALD/2023

NAME OF THE COMPANY	DR. MALAY SHARMA V/S M/S MEERUT MEDICARE CENTRE PVT LTD & ORS.
UNDER SECTION	213 & 241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rakesh Kumar, Adv. : For the Petitioner & Applicant in CA No.46/2023

ORDER

- 1. There was a Court Commissioner appointed for the purpose of reconciliation proceedings to be undertaken *inter se* between the parties. The interim report has already been filed.**
- 2. Let the copy of the same be supplied to the Ld. Counsels representing both the parties to file response, if any.**
- 3. The matter is adjourned for further hearing on 22nd August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

11th July, 2024

**Avaneesh Kumar Singh
(Stenographer)**